

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

25.

CP(IB)-4575(MB)/2018

CORAM:

SHRI V.P. SINGH

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.04.2019**

NAME OF THE PARTIES:

IPH Ispat LLP

v/s.

Piletech Infra Pvt. Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Ld. Counsel for the Petitioner is present.
2. Petitioner is directed to intimate the next date of hearing to the other side and file affidavit of service. Also directed to comply with all requirements of the IB Code including consent of IRP.
3. Matter is adjourned to **24.06.2019**.

Sd/-
V.P. SINGH
Member (Judicial)

11.04.2019
pvs